OA/762/88

Coram : Hon'ble Mr. P.H. Trivedi Vice Chairman

Hon' ble Mr. P.M. Joshi

: Judicial Member

15/12/1988

Heard Mr.A.T. Takhtani and Mr.Jagadish Yadav for Mr.J.D.Ajmera learned advocates for the applicant and the respondents. Admit. Issue notices on the respondent to reply on merits within 30 days from the date of this order. No interim relief granted at this stage. The case be posted on 16/1/1989 for further direction before Registrar.

(P.H.Trivedi)

(P.M.Joshi) Judicial Member

a.a.bhatt

CORAM: Hon'ble Mr. P.H. Trivedi .. Vice Chairman

Hon'ble Mr. P.M. Joshi .. Judicial Member

02/08/1989

Learned advocate Mr. A.T. Takhtani for the petitioner states that he wants to withdraw the application as he has not exhausted the remedy and if there is any cause thereafter he may be permitted to approach the Tribunal by a fresh application. Allowed. The application stands disposed of as withdrawn.

(P H Trivedi)
Vice Chairman

(PM Joshi) Judicial Member

*Mogera